

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2554
ANSWERED ON 16/12/2025**

WORKERS ENROLLED UNDER MGNREGS

2554. Prof. Sougata Ray:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of workers enrolled under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) so far, State-wise;**
- (b) whether a large number of workers were deleted from MGNREGS;**
- (c) if so, the details of workers deleted from MGNREGS so far, State-wise;**
- (d) whether the National Mobile Monitoring System used for digitally capturing attendance of workers and the Aadhar based payment system used for disbursing wages have already excluded an estimated two crore workers from MGNREGS; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The State-wise details and number of workers enrolled under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) are given at Annexure-I

(b) & (c): Mahatma Gandhi NREGS is a demand-driven wage employment scheme and the responsibility of implementation of the scheme is vested with the Government of concerned States/UTs. Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs. Job cards have been deleted mainly for the reasons such as fake/duplicate/incorrect job cards, family shifted from Gram Panchayat permanently, Gram Panchayat classified as Urban and there was only one member name in the job card he/she has expired

etc. However, while deleting/ removing workers/Job cards, States/UTs have to ensure compliance with provisions of the Act and the Standard Operating Procedure issued by the Ministry to ensure that no job card of deserving or eligible household is deleted/cancelled. As per NREGASoft, during FY 2024-25, States/UTs deleted 111.60 lakh workers and added 230.38 lakh workers. During FY 2025-26 (as on 11.12.2025), a total of 57.34 lakh workers have been deleted, while 121.62 lakh workers were added by the States/UTs. State/UT wise number of workers deleted from Mahatma Gandhi NREGS during FY 2024-25 and FY 2025-26 are given at Annexure-II.

(d) & (e): To ensure transparency and accountability in the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), the Ministry has decided that States/UTs shall ensure capturing of attendance at the worksite through National Mobile Monitoring System (NMMS) App with two-time stamped, geo-tagged photographs of the workers in a day for all the works (except Individual Beneficiary Work) through NMMS w.e.f. 1st January, 2023.

Further, in order to ensure timely payment of wages to the beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) and to address the issues arising due to frequent changes in bank account numbers of the beneficiaries and subsequent non-updation, it was decided to implement Aadhaar Payment Bridge System (APBS). This has been made mandatory with effect from 1st January 2024.

Workers/Job cards can not be deleted due to reason of NMMS and non linking of bank accounts with Aadhaar.

Annexure-I

Annexure referred to in reply to part (a) of the Unstarred Question No 2554 dated 16.12.2025

the details and number of workers enrolled under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS)

S. No.	States/Uts	No. of Registered workers
1	ANDHRA PRADESH	11199500
2	ARUNACHAL PRADESH	474397
3	ASSAM	11688282
4	BIHAR	27388677
5	CHHATTISGARH	8144322
6	GOA	52349
7	GUJARAT	9868850
8	HARYANA	2637187
9	HIMACHAL PRADESH	2821793
10	JAMMU AND KASHMIR	2255663
11	JHARKHAND	10661484
12	KARNATAKA	17871532
13	KERALA	5799413
14	LADAKH	49063
15	MADHYA PRADESH	18653186
16	MAHARASHTRA	33228451
17	MANIPUR	936183
18	MEGHALAYA	1263070
19	MIZORAM	237164
20	NAGALAND	632250
21	ODISHA	10823657
22	PUNJAB	3008852
23	RAJASTHAN	23349110
24	SIKKIM	136243
25	TAMIL NADU	11008775
26	TELANGANA	10030457
27	TRIPURA	1218458
28	UTTAR PRADESH	23567799
29	UTTARAKHAND	1569715
30	WEST BENGAL	25640924
31	ANDAMAN AND NICOBAR	53398
32	DN HAVELI AND DD	46260
33	LAKSHADWEEP	16455
34	PUDUCHERRY	117030
	Total	276449949

Annexure-II

Annexure referred to in reply to parts (b) & (c) of the Unstarred Question No 2554 dated 16.12.2025

the State-wise number of workers were deleted from Mahatma Gandhi NREGS for the year 2024-2025 and current Financial Year 2025-2026 (as on 11.12.2025) .

SI No	States/Uts	2024-2025		2025-2026(As on 11.12.2025)	
		No. of workers deleted	No. of workers added	No. of workers deleted	No. of workers added
1	ANDHRA PRADESH	461733	647818	1838628	466136
2	ARUNACHAL PRADESH	58854	34487	31788	27285
3	ASSAM	1819212	629904	109634	1097275
4	BIHAR	1561159	10134595	113296	1758713
5	CHHATTISGARH	1489327	502830	492178	502120
6	GOA	73	534	12	999
7	GUJARAT	174331	1077181	68031	174782
8	HARYANA	18466	147281	10793	196117
9	HIMACHAL PRADESH	29714	108638	65797	35302
10	JAMMU AND KASHMIR	103808	185737	241590	98971
11	JHARKHAND	363396	640445	54112	380195
12	KARNATAKA	243101	458579	536372	339390
13	KERALA	213578	154436	80517	145488
14	LADAKH	2342	1364	3378	2154
15	MADHYA PRADESH	224539	1006749	69874	641711
16	MAHARASHTRA	156962	1291870	276271	3658135
17	MANIPUR	93300	63004	40784	52734
18	MEGHALAYA	76109	71766	16628	45759
19	MIZORAM	28339	21118	21781	20622
20	NAGALAND	90310	76118	225264	63368
21	ODISHA	1122016	1283764	346144	446436
22	PUNJAB	45142	238015	64448	112911
23	RAJASTHAN	313844	1032942	183202	389222
24	SIKKIM	9200	3843	4828	2977
25	TAMIL NADU	1716015	256050	141364	109197
26	TELANGANA	335382	233119	500698	57841
27	TRIPURA	44239	63607	63131	37576
28	UTTAR PRADESH	154356	2593617	72352	1249392
29	UTTARAKHAND	169132	56553	59524	29983
30	WEST BENGAL	38642	10692	103	11335
31	ANDAMAN AND NICOBAR	765	784	1096	897
32	DN HAVELI AND DD	172	7809	186	4600
33	LAKSHADWEEP	137	71	345	89
34	PUDUCHERRY	2267	3075	568	2134
	Total	11159962	23038395	5734717	12161846
